GOVERNMENT OF INDIA FINANCE LOK SABHA

STARRED QUESTION NO:6 ANSWERED ON:22.02.2013 DIRECT TRANSFER OF CASH Majhi Shri Pradeep Kumar;Shetkar Shri Suresh Kumar

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has implemented any scheme recently for direct transfer of cash to the beneficiary's bank account;

(b) if so, the details thereof including the eligibility criteria laid down for the purpose;

(c) the items identified for the purpose, the number of beneficiaries and the amount of funds transferred till date, item and Statewise;

(d) whether the Government proposes to expand the area of coverage and the items included under the scheme and if so, the details thereof; and

(e) the steps taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE NE THE MINISTRY OF FINANCE (SRI P. CHIDAMBARAM)

(a) to (e): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION No. 6 due for 22.02.2013 REGARDING "DIRECT CASH TRANSFER SCHEME" RAISED BY SHRI SURESH KUMAR SHETKAR and SHRI PRADEEP MAJHI

(a) Yes.

(b) Direct Benefit Transfers (DBT) was rolled out from 1st January, 2013 in 43 districts for 26 selected Central Sector and Centrally Sponsored Schemes in a phase wise manner. List of Schemes and Districts is provided in Annexure I and II respectively.

The eligibility criteria for this purpose will be the same criteria laid down under the respective identified schemes of the Ministries.

(c) State and Scheme wise data on i) total number of beneficiaries and ii) amount of funds transferred, is provided in Annexure III and IV respectively.

(d) and (e) DBT roll out is based on the twin pillars of Aadhaar generation and financial inclusion. Preparedness of Districts in this regard determines their readiness for the roll out.